

LOK SABHA

LIST OF BUSINESS

Friday, March 20, 2020 /Phalguna 30, 1941 (Saka)

PART I

GOVERNMENT BUSINESS

A list showing Government Business will be issued separately.

PART II

PRIVATE MEMBERS' BUSINESS

RESOLUTIONS

1. FURTHER DISCUSSION on the following resolution moved by Shri Kunwar Pushpendra Singh Chandel on the 21st June, 2019 :-

“Having regard to the fact that due to scarcity of water and unavailability of fodder for cattle in the Bundelkhand region of the State of Uttar Pradesh, the people of the region are forced to leave their cows to graze in the open, which is popularly known as ‘*Anna Pratha*’, and which causes damage to the standing crops, this House urges upon the Government to take steps to construct a network of canals from the proposed Ken-Betwa river-linking project in order to inter-connect and replenish the dams and ponds to overcome the problem of water scarcity and practice of *Anna Pratha* in the region.”

Construction of canals through Ken-Betwa river-linking project to overcome the problem of water scarcity and stray cows in the Bundelkhand region.

2. SHRI RANJEETSINHA HINDURAO NAIK NIMBALKAR to move :-

“Having regard to the fact that-

(i) the ‘Dhangad’ tribe has been included in the list of the Scheduled Tribes at entry 36 in respect of the State of Maharashtra under the Constitution (Scheduled Tribes) Order, 1950;

(ii) no tribal population with the nomenclature ‘Dhangad’ resides in the State of Maharashtra;

Suitable legislation for substituting the nomenclature of tribe ‘Dhangad’ by ‘Dhangar’ in the list of Scheduled Tribes in respect of the State of Maharashtra.

(iii) as a matter of fact, 'Dhangar' is an aboriginal and hill tribe of pastoral animists found in India and also in Maharashtra since time immemorial;

(iv) the intention was to include 'Dhangar' as a Schedule Tribe, but by mistake or an error of facts, the word 'Dhangad' instead of word 'Dhangar' was included in the list of Scheduled Tribes; and

(v) there is a long pending demand for correcting the nomenclature of the 'Dhangad' tribe to 'Dhangar',

this House urges upon the Government to bring forward a suitable legislation for substituting the nomenclature of tribe 'Dhangad' by 'Dhangar' in entry 36 of the list of Scheduled Tribes in respect of the State of Maharashtra.”.

3. SHRI RITESH PANDEY to move :-

“Keeping in view that the Anganwadi Workers and Anganwadi Helpers provide many essential health and welfare services to women, children and adolescents, this House urges upon the Government to take following immediate steps to uplift their working conditions -

Welfare measures for Anganwadi Workers and Anganwadi Helpers.

(1) regularisation of employment of Anganwadi Workers and Anganwadi Helpers;

(2) changing the nomenclature of compensation category of Anganwadi Workers and Anganwadi Helpers from “Honorarium” to “Salary”;

(3) payment of adequate amount of compensation to Anganwadi Workers and Anganwadi Helpers, which would reflect importance of their services to the society;

(4) improving working conditions of Anganwadi Workers and Anganwadi Helpers and upgrading every Anganwadi Centre with all basic facilities including availability of safe drinking water, clean toilets and proper ventilation; and

(5) payment of all dues including pending rent for Anganwadi Centres which are being run on rented accommodation in the country.”.

4. SHRIMATI ANNPURNA DEVI to move :-

"Keeping in view that drought like conditions are prevalent in many parts of the country throughout the year, this House recommends to the Government to-

Measures for utilisation of water resources.

(i) prepare a plan for utilising groundwater as well as river water for irrigation purposes;

(ii) formulate a time-bound programme for the completion of all major pending irrigation projects; and

(iii) sanction new irrigation projects and provide financial assistance to the concerned State Governments to take up and complete them within a stipulated period."

NEW DELHI;

SNEHLATA SHRIVASTAVA
Secretary General

March 16, 2020

Phalguna 26, 1941 (Saka)